

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 1 of 2013 in
D.F.R. No. 2326 of 2012

Dated : 2nd January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Transmission Corporation Ltd. Appellant (s)

Versus

Punjab State Electricity Regulatory Commission & Anr.
...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri

ORDER

I.A. No. 1 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 28.01.2013.

Dasti service is permitted.

Post the matter on **28.01.2013.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson